BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name	of the Company	Alpha Malts (P) Ltd & 3	Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

V. K. TULSY DON, LED Deshoner

ORDER

Ld. Pr. CA for the petitioners is present.

List on 23/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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